

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-780(PB)/2018

IN THE MATTER OF:

Bank of Bahrain & Kuwait. B.S.C.

.... Petitioner

v.

M/s. Apex Buildsys Ltd.

.... Respondent

Order under Section 7

Order delivered on 05.07.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Petitioner:

Ms. Sushmita Banerjee, Adv.

ORDER

Notice to show cause for 07th August, 2018 to the respondent be issued as to why this application be not admitted for triggering the insolvency resolution process.

Process dasti only.

List the matter on 07th August, 2018.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)